Central Administrative Tribunal Principal Bench, New Delhi

CP No.849/2017 in O.A. No.2940/2010

New Delhi, this the 22nd day of December 2017

Hon'ble Mr. Justice Permod Kohli, Chairman Hon'ble Mr. K.N. Shrivastava, Member (A)

- Praveen Kumar
 Engineering Assistant
 Doordarshan CPC
 Khel Gaon, New Delhi.
- 2. Sudhir Kumar, Engineering Assistant L.P.T., Aligarh(UP)
- 3. Pradip Kumar, Engineering Assistant AIR Mussoorie, Uttrakhand
- 4. Anil Khaire, aged about 47 years
 S/o Sh. Charan Sewak Khare
 Working as Engineering Assistant
 O/o Director, CPC Khelgaon, New Delhi.
 R/O H. No.349, Naraina Vihar, New Delhi.
- 5. H.V. Singh, Engineering Assistant Doordarshan Kender, New Delhi.
- 6. Kuldeep Sharma, Engineering Assistant Doordarshan Kendra, New Delhi.

(By Advocate: Shri A.K. Bhakt)

Vs.

- Sh. N.K. Sinha, The Secretary
 Ministry of Information & Broadcasting
 Govt. of India, Sansad Marg, New Delhi.
- Sh. Rashid Abbas Ansari
 Director General
 All India Radio, Akashvani Bhawan
- 3. Sh. Shashi Shekhar Vempati CEO(Chief Executive Officer) Prasar Bharti, New Delhi.
- Sh. Atul Seth
 Assistant Director (Engineering)
 For Chief Engineer(N.Z)

Akashwani & Doordarshan Jamnagar House, Shahjahan Road New Delhi.

.... Respondents

ORDER (ORAL)

Justice Permod Kohli:

These contempt proceedings have been initiated for the alleged non compliance of the Order of this Tribunal dated 30.11.2010 passed in OA No.2940/2010. This Contempt Petition is barred by limitation. Dismissed as such.

(K.N. Shrivastava) Member (A) (Justice Permod Kohli) Chairman

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